

Oil Port in Gujarat

514. SHRI PRABHUDAS PATEL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government propose to set up an Oil Port in Gujarat near the mouth of the Narmada close to Dahej in Broach District;

(b) whether Government have dropped the earlier proposal of having the Port at Salaya near Okha and Jamnagar in Saurashtra;

(c) if so, when the final decision for location is likely to be taken; and

(d) the total expenditure thereon ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) : (a) to (d). To determine a suitable location for developing port facilities for the import of crude oil to meet the requirements of Koyali Refinery and of the proposed oil refinery in the North West Region of the country, a Working Group was constituted in September 1970. The Group recommended the location of a terminal in the Gulf of Kutch. The actual site will be chosen on the basis of detailed hydrographic survey and exploration of the sea bed conditions. It did not find Dahej suitable because of poor draft available off Dahej and in the approaches such that larger size tankers cannot sail up to Dahej. Decision on location would be taken and the preparation of estimate of total expenditure involved on this project taken up only when the results of detailed hydrographic survey and exploration of sea-bed conditions are known.

Care of dependents of personnel killed in War

515. SHRI PRABHUDAS PATEL : SHRI P. GANGADEB :

Will the Minister of DEFENCE be pleased to state :

(b) whether Government have decided to take full care of the dependents of the

Indian personnel killed in the recent Indo-Pak War;

(b) if so, the steps taken so far in this regard; and

(c) the number of dependents and the financial implications of the decision ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). Government have evolved a Scheme for rehabilitation of the families of the Armed Forces personnel killed and those disabled due to injury sustained in the recent Indo-Pak War. Under the Scheme, the rates of pensionary awards have been enhanced and the conditions for their grant liberalised. A copy of the Government orders sanctioning the liberalised pensionary awards is laid on the Table of the House. [*Placed in Library*. See No. LT—1453/72] The Scheme also visualises grant of benefits in other spheres such as accommodation, training, employment assistance, medical facilities and education of children. A Central Organisation is being set up in the Ministry of Defence to arrange for the other benefits proposed to be given under the Scheme from various benevolent fund not included in the Consolidated Fund of India.

(c) Information regarding the number of dependents is not available. The expenditure consequent on the liberalisation of the pensionary awards is estimated to be of the order of Rs. 1.5 crores non-recurring and Rs. 1.5 crores recurring per year.

Strike in Avadi Factory in Madras

516. SHRI H. M. PATEL : Will the Minister of DEFENCE be pleased to state :

(a) whether there were demonstrations and *lathi* charge within and outside the precincts of the Avadi Factory in Madras recently; and

(b) if so, whether Government have received any report from the Madras Government and from the management of the Avadi Factory regarding the strike and if so, an outline thereof ?